

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 53

IA 25/2023, IA 119/2024 IN CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 28.08.2024

NAME OF THE PARTIES: **UNION OF INDIA V/s INFRASTRUCTURE**
LEASING AND FINANCIAL SERVICES LTD.
& ORS.

Under Section 241-242 of the Companies Act, 2013

ORDER

IA 25/2023-

1. Adv. Drishti Das for the Respondent No. 1, 3 & 4 is present.
2. Due to some technical glitch the online attendance of Counsel, if any, present through VC could not be marked.
3. Ld. Counsel for the Applicant seeks time as the arguing counsel is not available.
4. List this matter on **27.09.2024** for further consideration.

IA 119/2024-

1. Ld. Counsel for the Applicant seeks some time to file their reply.
2. List this matter on **05.09.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/Neeraj/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)